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THE HIGH COURT OF KERALA

Kochi : 682 031  
Date : 09.07.2018

PROCEEDINGS

High Court Establishment – appointment of Sri.P.M.Joseph Saju, Dy.SP, Special Cell, Vigilance and Anti-Corruption Bureau, Ernakulam as Dy.SP, Vigilance Cell, High Court – orders issued.

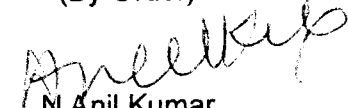
- Read:-
- 1) Letters No.A8-104923/2017/PHQ dated 07.09.2017, 28.02.2018 & 04.05.2018 from the State Police Chief.
  - 2) High Court Proceedings No.A1-86891 / 2015 dated 18.08.2017.

ORDER No.A1 – 86891 / 2015/A7

The Honourable the Acting Chief Justice is pleased to appoint Sri.P.M.Joseph Saju, Dy.SP, Special Cell, Vigilance and Anti-Corruption Bureau, Ernakulam as Deputy Superintendent of Police in the Vigilance Cell of the High Court on deputation basis, for a period of one year on the usual terms and conditions of deputation.

Sri.P.M.Joseph Saju on relief from his present post will take charge of office as Deputy Superintendent of Police in the Vigilance Cell, High Court from Sri.Tomy Sebastian, Circle Inspector of Police, Vigilance Cell, High Court.

(By Order)

  
N. Anil Kumar  
Registrar General

To

- Sri.P.M.Joseph Saju, Dy. SP, Special Cell, VACB, Ernakulam  
(through the State Police Chief)  
The Addl. Chief Secretary to Government, Home (C)  
Department, Government Secretariat,  
Thiruvananthapuram(with C/L).  
The Addl. Chief Secretary to Government, Home (A)  
Department, Government Secretariat,  
Thiruvananthapuram(with C/L).  
The State Police Chief, Thiruvananthapuram (with C/L).  
The District Police Chief, Kochi City (with C/L)  
The Accountant General (A&E), Kerala, Thiruvananthapuram (with C/L).  
The Accountant General (Audit), Kerala, Thiruvananthapuram (with C/L)  
The Sub Treasury Officer, Ernakulam.  
The Director of Kerala Judicial Academy, Athani.  
The Additional Director of the Kerala Judicial Academy, Athani.

p.t.o.

The Deputy Director, Kerala Judicial Academy, Athani.  
The Private Secretary to Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Protocol Officer, High Court.  
The Finance Officer, High Court.  
The Additional Public Relations Officer, High Court.  
The Accounts Officer, High Court.  
The Confidential Assistants to the Registrars & Addl.Registrar(GA),  
High Court.  
The 'G'(Accounts-I & III) Sections, High Court.  
The Finance Wing, High Court.  
~~The~~ IT Section, High Court (for publishing in the website).  
The Vigilance Cell, High Court.  
The A5 Seat, High Court.  
The Administrative Records Section, High Court.  
The File/Stock file.

**Copy Submitted to:- The Honourable Judges.**